THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati the May, 2024

No.HC.V-113/2015/A37/Estt.## The following Staffs of this Registry are hereby directed to appear in the Practical Test to be held on 15.06.2024 (Saturday) from 1:00 pm onward at the Correspondence Section, 1st Floor, Gauhati High Court (Old Block), in connection with filling up of 1 (One) clear vacancy of Photocopier Operator by way of promotion.

Si. No.	Name of the Applicant(s)	Designation
1	Sri Krishna Das	Court Attendant
2	Shri Mahesh Karri	Sanitation Attendant
3	Sri Bubul Barman	Court Attendant
4	Sri Mukut Talukdar	Court Attendant
5	Sri Dhrubajyoti Boro	Lawn Attendant
6	Sri Johny M Marak	Lawn Attendant
7	Sri Sanjib Barman	Court Attendant
8	Sri Ajay Kumar Ray	Court Attendant
9	Sri Dinesh Ch. Das	Court Attendant
10	Sri Pramod Ray	Court Attendant
11	Sri Srikanta Paul	Court Attendant
12	Sri Gunajit Sharma	Court Attendant
13	Sri Dhanjit Narzary	Court Attendant
14	Sri. Narayan Sharma	Court Attendant
15	Sri. Umananda Upadhya	Court Attendant
16	Sri Surojit Roy	Lawn Attendant
17	Sri Purushottam Sarma	Lawn Attendant
18	Sri. Sujit paul	Court Attendant
19	Sri Nguronei Hangsing	Court Attendant
20	Sri. Pranjal Bezbaruah	Lift Operator
21	Manoj Kalita	Court Attendant
22	Sri Deep Sonowal	Court Attendant
23	Sri Satrajit Seal	Court Attendant
24	Sri Jintu Moni Talukdar	Court Attendant
25	Sri Hiranya Kalita	Court Attendant
26	Sri Utpal Das	Court Attendant
27	Sri Bitupan Kalita	Court Attendant
28	Sri Dibyojyoti Bora	Court Attendant
29	Sri Didar Laskar	Farash
30	Sri Mantu Ram Rabha	Lawn Attendant
31	Sri Paresh Morang	Court Attendant
32	Sri JamesTeron	Court Attendant
33	Sri Manash Protim Konwar	Darwan
34	Sri. Udhab Kalita	Court Attendant
35	Sri. Arif Ahmed	Court Attendant
36	Sri Tulumani Talukdar	Court Attendant

All the above mentioned applicants are hereby directed to report at aforesaid venue by 12:30 p.m.

By Order,

Sd/- Srí P. B. Dutta I/C REGISTRAR (ESTABLISHMENT)

Copy to:

- 1. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
- The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3. The Joint Registrar (......), Gauhati High Court, Guwahati.
- 4. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
- 5. The Assistant Registrar, (.....), Gauhati High Court, Guwahati.
- 6. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 7. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
- 8. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
- 9. The Project Manager, Gauhati High Court, Guwahati with a request to upload the Notice in the official website under the designated head.
- 10. The Private Secretary to Hon'ble Mr./Mrs. Justice,, Gauhati High Court, Guwahati.
- 11. The A.O.J,..... Gauhati High Court, Guwahati.
- 12. The Court Officer I & II, Gauhati High Court, Guwahati. He is requested to make arrangement for the refreshment of the Member's of the Sub-Committee and the employees engaged in the process.
- 13. The Chief Security Officer, Gauhati High Court, Guwahati to make necessary arrangement.
- 14. The CA to the Registrar General, Gauhati High Court, Guwahati.
- 15. The CA to the Registrar (Establishment), Gauhati High Court, Guwahati.
- 16. Person Concerned.

17. The Order file/personal File.

I/C REGISTRAR (ESTABLISHMENT)

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